

15

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH
NEW DELHI

C.P. 232/96 in
O.A.146/94

New Delhi this the 14th day of October, 1996.

Hon'ble Shri A.V.Haridasan, Vice Chairman (J)
Hon'ble Shri K.Ramamoorthy, Member (A)

Vidya Ram, aged 42 years,
S/o Shri Naubat,
R/o House No.199, Mohalla Rogan gran,
Jahangirabad, Distt. Sikanderabad,
working as casual labour under P.W.I.
Bulandshahar.

.... Applicant

(By advocate Shri Malik B.D.Thareja)

Versus

1. Shri V.K.Agarwal,
General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Shri Zaki Ansari,
Divisional Railway Manager,
Moradabad Division,
Moradabad.
3. Shri Ashutosh Kumar,
Assistant Engineer,
Bulandshahar Hapur Junction,
Ghaziabad.

ORDER (ORAL)

BY HON'BLE SHRI A.V.HARIDASAN, V.C. (J)

Nothing has been brought on record to show
that respondents have committed any contempt in this
case. C.P. is, therefore, dismissed.

(K. RAMAMOORTHY)
MEMBER (A)

(A.V. HARIDASAN)
VICE CHAIRMAN (J)

/dn/